

Hostels For ST in AP

6329. DR. K.V.R. CHOWDARY: Will the Minister of WELFARE be pleased to state

(a) the number of hostels constructed for Scheduled Tribes in Andhra Pradesh during the last three years:

(b) the number of hostels under construction or proposed to be constructed; and

(c) the financial assistance provided/proposed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a): A total of 17 hostels was sanctioned to be constructed under the Centrally Sponsored Schemes of Girls' Hostels and Boys' Hostel for Scheduled Tribes during 1991-92 to 1993-94, out of which 8 have been constructed.

(b) Nine hostels are under construction.

(c) For construction of the said hostels, an amount of Rs. 164.16 lakh was released to the Government of Andhra Pradesh during the last three years. The amount of financial assistance during 1994-95 will depend on the proposal of the Government of Andhra Pradesh, the matching provision made in the State Governments budget and compliance of necessary conditions.

[*Translation*]

Flood Control and Soil Erosion

6330. SHRI N.J. RATHVA: Will the Minister of WATER RESOURCES be pleased to state: (a) whether the Government of Gujarat has sent any schemes to

the Union Government to control floods and soil erosion in the State for its approval.

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, (SHRI P.K. THUNGON): (a) to (c). A scheme for flood control and soil erosion on river Tapi, in Lower Tapi basin for protection of Surat City costing Rs. 33.99 crore sent by the Government of Gujarat has been approved by the Union Government.

[*English*]

Crimes in Delhi

6331. SHRI M. KRISHNASWAMY:
SHRI SHRAVAN KUMAR
PATEL:
SHRI PARASRAM
BHARDWAJ:

Will the MINISTER OF HOME AFFAIRS be pleased to state:

(a) the number of crimes reported in Delhi during the current year so far, month-wise and category-wise;

(b) the number of case solved

(c) the number of persons arrested in this connection and the action taken against them;

(d) whether the Union Government have provided any assistance to improve the law and order situation in metropolitan cities including Delhi; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The number of crimes reported in Delhi during the current year i.e. 1994, month-wise and category-wise is as under:-

	January	February	March
Dacoity	5	1	-
Murder	37	35	43
Attempt to murder	41	43	55
Robbery	32	27	31
Riot	14	8	10
Snatching	15	8	26
Hurt	202	151	191
Burglary	188	131	103
Theft	1150	1000	985
Other IPC	1499	1297	1482
Total IPC	3193	2701	2296
Local & Special Laws	1072	859	1119
Grand Total	4265	3560	4045

(b) and (c). The number of cases solved, persons arrested and the action taken against them is given in the enclosed statement.

(d) and (e) The Union Government has

provided 103 companies and 1000 platoon of central Para-Military forces to Delhi Police for the maintenance of Law & Order and security of V.I.P. and protected persons.

STATEMENT

Crime Head	Cases during the period 1.1.94 to 31.3.94		No. of Untraced persons arrested. in pending in the court	No. of persons challenged convicted	No. of persons acquitted.	No. of persons against whom cases are Pending trial	No. of persons discharged.
	Reported	Solved					
Dacoity	115	6	24	6	-	6	18
Murder	115	76	146	2	-	2	144
Attempt to Murder	139	121	221	20	-	20	201
Robbery	90	59	135	28	-	28	107
Riot	32	25	202	12	-	12	190
Snatching	49	27	202	12	-	12	190
Hurt	544	3	848	259	-	259	589
Burglary	422	170	272	76	-	76	193
Theft	3145	20	856	376	416	416	791
Other IPC	4278	76	2851	73	3913	964	2915
Total IPC	8820	100	4666	463	7011	1789	5179
Local & Special Law	3050	-	3016	-	4275	2456	1819
Grand Total	11870	100	7682	463	11286	4245	6998
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